

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2266
ANSWERED ON 15/03/2022

STUDY ON BRLF SCHEME

2266. SHRI RAMESH BIDHURI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any study has been conducted regarding comprehensive and in-depth assessment of the impact of Bharat Rural Livelihoods Foundation (BRLF) Scheme;
- (b) if so, the details and the outcome thereof;
- (c) whether the Government has taken any steps for transforming livelihoods and lives of rural households during the last three years; and
- (d) if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) No study has been conducted so far regarding comprehensive and in-depth assessment of the impact of Bharat Rural Livelihoods Foundation (BRLF).

(b): Does not arise in view of reply to part (a) above.

(c) to (d) Ministry of Rural Development has been given the mandate for undertaking interventions for integrated and sustainable rural development for transforming livelihoods and lives of rural households. With the main focus on skilling of rural youth, increasing livelihood opportunities, empowering rural women and expanding livelihood opportunities, providing social safety net and infrastructure development, Ministry of Rural Development (MoRD) plays a pivotal role in the welfare and development of rural citizens. MoRD is implementing various Rural Development programmes for achieving its mandate like the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) etc. The details are underneath:-

(1) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household, whose adult members volunteer to do unskilled manual work. Under Mahatma Gandhi NREGS, individual assets can be created on the own lands in which such households can also work and will be entitled to get wages also as per the notified wage rate of the States/UTs. The works that are permissible for such farmers on their own land are: land development, farm pond, dug wells, other water harvesting structures, horticulture, sericulture, plantation, farm forestry, PMAY (G) houses (unskilled wage component of 90-95 days), cattle shed, goat shed, poultry shed, piggery shed, fodder trough, fish drying yards etc.

State/UT-wise details of households, which availed employment under the Mahatma Gandhi NREGS during the financial years 2018-19, 2019-20 and 2020-21 are given at **Annexure- I**. State-wise individual land works completed under Mahatma Gandhi NREGs during the financial years 2018-19, 2019-20 and 2020-21 are given at **Annexure- II**.

(2) The Deendayal Antyodaya Yojana –National Rural Livelihoods Mission (DAY-NRLM) aims at alleviation of poverty of the rural poor households by organising at least one woman from each household into their own institutions -the Self Help Groups (SHGs) and their federations and support them in their financial inclusion and in taking up multiple livelihoods for income enhancement. So far, over 8.17 crore rural women have been organised into over 74.3 lakh SHGs all across the country. State-wise details of Households mobilised and SHGs formed in the last three years 2018-19 to 2021-22 is given at **Annexure III**.

DAY-NRLM is implementing several Farm and Non-Farm based livelihood interventions among the SHG women's households. The details of livelihood strategies adopted under DAY-NRLM, which are transforming the lives of rural poor are as under:-

i. Sustainable Agro-Ecological Practices: Major thrust is given on promotion of Agro-Ecological Practices with Mahila Kisans, they are encouraged to learn and adopt improved agri-practices that integrate natural, regenerative processes; minimize non-renewable inputs and encourages biodiversity. These practices are enabling the Mahila Kisans to reduce the cost of cultivation, productivity enhancement, subsequently increased access to safe food. So far, more than 1.60 crore Mahila Kisans have been identified and trained, out of which 95.60 lakh have been trained during the last 3 years. State-wise details of Mahila Kisans Trained in the last three years is attached at **Annexure IV**.

ii. Producer Groups (PGs) and Producer Enterprises (PE): DAY-NRLM is promoting producers' collectives with the primary producers, for livelihoods promotion through deriving economies of scale, backward and forward linkages, and access to information, credit, technology, markets etc. The Livelihoods collectives enable the poor to optimize their limited resources. So far, 183 PEs and nearly 1.22 lakh PGs have been promoted through DAY-NRLM covering 3.86 lakh members in the PEs and 14.84 lakh members in the PGs respectively.

iii. Start-up Village Entrepreneurship Programme (SVEP): The sub-scheme under the Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) programme supports the Self-Help Group (SHG) and their family members to set-up small enterprises in the non-farm sector. 1.92 lakh enterprises have been formed under SVEP till date. State wise details of the enterprises created under SVEP in the last three years is attached as **Annexure V**.

(3) The Government of India launched the Pradhan Mantri Gram Sadak Yojana (PMGSY) to assist the states, through "Rural Roads". The primary objective of the PMGSY is to provide connectivity, by way of an all weather road to eligible unconnected habitations in rural areas. The roads have been observed to increase access to market and livelihood opportunities, health and education facilities. The IIM- Ahmadabad, in its study, concluded that construction of PMGSY road is able to bring about socio- economic change in the life of the poor at par with the other sections of society and sometimes even more than that. The details of works sanctioned and completed under various interventions/verticals of PMGSY during the last three year is given at **Annexure-VI**.

(4) MoRD is implementing the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) to provide assistance to eligible rural households for having pucca houses with basic amenities.

Further, as per the Framework For Implementation of PMAY-G, in addition to the construction of Houses, benefits under convergence with other schemes of Government of India such as construction of toilet in convergence with Swachh Bharat Mission Gramin, provision of 90/95 days in convergence with MGNREGS, access to safe drinking water in convergence with National Rural Drinking Water Plan (NRDWP), providing electricity connection in convergence with DDUGKY, LPG connection in convergence with Pradhan Mantri Ujjwala Yojana etc. are also provided to the beneficiaries.

The details of mandays generated under PMAY-G in convergence with MGNREGA during the last three year's State/UT wise are given at **Annexure-VII**.

**ANNEXURE REFERRED TO IN REPLY OF UNSTARRED QUESTION NO. 2266
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State/UT-wise details of households availed employment under the Mahatma Gandhi NREGS during the financial years 2018-19, 2019-20 and 2020-21.

Sl. No.	State	Households availed employment (in lakh)		
		2018-19	2019-20	2020-21
1	ANDHRA PRADESH	42.28	40.37	47.71
2	ARUNACHAL PRADESH	1.60	1.77	2.26
3	ASSAM	17.41	19.28	25.12
4	BIHAR	29.24	33.70	51.01
5	CHHATTISGARH	24.42	24.45	30.61
6	GOA	0.01	0.02	0.04
7	GUJARAT	9.11	8.19	11.34
8	HARYANA	2.31	2.58	4.57
9	HIMACHAL PRADESH	5.54	5.35	6.37
10	JAMMU AND KASHMIR	6.51	6.33	7.49
11	JHARKHAND	12.73	13.85	25.38
12	KARNATAKA	21.08	22.38	30.18
13	KERALA	14.78	14.39	16.17
14	LADAKH	0.00	0.31	0.32
15	MADHYA PRADESH	39.18	36.21	55.31
16	MAHARASHTRA	17.93	15.37	16.84
17	MANIPUR	5.13	5.41	5.47
18	MEGHALAYA	4.75	5.06	5.36
19	MIZORAM	1.94	2.04	2.14
20	NAGALAND	3.86	3.90	3.92
21	ODISHA	21.48	23.25	37.49
22	PUNJAB	6.75	7.53	9.54
23	RAJASTHAN	51.65	55.75	75.43
24	SIKKIM	0.62	0.58	0.65
25	TAMIL NADU	55.92	56.49	66.49
26	TELANGANA	25.24	24.79	31.11
27	TRIPURA	5.49	5.66	5.86
28	UTTAR PRADESH	50.45	53.14	94.37
29	UTTARAKHAND	4.89	5.04	6.54
30	WEST BENGAL	43.91	54.58	79.66
31	ANDAMAN AND NICOBAR	0.06	0.06	0.08
32	LAKSHADWEEP	0.00	0.00	0.00
33	PUDUCHERRY	0.33	0.40	0.48
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00
	Total	526.60	548.23	755.32

(As per MIS)

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State-wise individual land works completed under Mahatma Gandhi NREGS during the financial years 2018-19, 2019-20 and 2020-21				
S No.	State	2020-21	2019-20	2018-19
1	ANDAMAN AND NICOBAR	185	86	85
2	ANDHRA PRADESH	384,082	316,926	700,090
3	ARUNACHAL PRADESH	68	125	9
4	ASSAM	112,854	58,909	104,831
5	BIHAR	874,572	403,358	103,998
6	CHHATTISGARH	175,371	320,900	369,378
7	GOA	1	-	-
8	GUJARAT	99,882	92,040	100,951
9	HARYANA	6,589	4,391	7,540
10	HIMACHAL PRADESH	36,248	23,130	38,330
11	JAMMU AND KASHMIR	15,451	11,298	2,449
12	JHARKHAND	435,316	314,775	357,661
13	KARNATAKA	307,384	250,910	305,087
14	KERALA	95,991	98,235	61,235
15	LADAKH	70	535	26
16	LAKSHADWEEP	-	-	-
17	MADHYA PRADESH	549,675	407,663	1,076,963
18	MAHARASHTRA	208,596	248,662	217,577
19	MANIPUR	137	544	1,433
20	MEGHALAYA	7,463	9,980	12,192
21	MIZORAM	17,322	9,019	5,001
22	NAGALAND	51	116	205
23	ODISHA	363,301	714,624	329,050
24	PUDUCHERRY	-	-	-
25	PUNJAB	4,692	7,036	5,057
26	RAJASTHAN	353,461	309,992	385,190
27	SIKKIM	3,035	2,680	3,603
28	TAMIL NADU	281,982	297,437	370,161
29	TELANGANA	376,424	177,433	291,527
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	-	-	-
31	TRIPURA	18,201	6,805	22,320
32	UTTAR PRADESH	246,847	447,469	790,769
33	UTTARAKHAND	13,121	18,936	34,468
34	WEST BENGAL	1,146,244	855,484	949,374
	Total	61,34,616	54,09,498	66,46,560

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State-wise Progress under DAY-NRLM during FY 2018-19 to FY 2020-21

1. Households Mobilized

State	2018-19		2019-20		2020-21	
	Target	Achievement	Target	Achievement	Target	Achievement
ANDHRA PRADESH	10000	0	100000	0	198216	1403
ASSAM	672430	1100692	418299	501094	31144	110923
BIHAR	2579186	857153	1256000	735428	172500	1329612
CHHATTISGARH	420000	409859	420000	390075	125278	193516
GUJARAT	400000	278245	132400	141078	79220	108095
JHARKHAND	1020000	711387	670098	618857	179000	162117
KARNATAKA	540000	843962	450000	400459	507000	180416
KERALA	58600	15563	68000	41716	4500	57182
MADHYA PRADESH	814440	532686	1430132	474646	420000	440935
MAHARASHTRA	600000	1467015	600000	1498779	1542453	676534
ODISHA	275450	431359	492040	628734	270000	491828
RAJASTHAN	159720	240294	605913	656134	215116	251636
TAMIL NADU	65000	103643	74463	140769	105600	254393
TELANGANA	6000	0	10000	10	10000	9740
UTTAR PRADESH	572157	537213	1027169	1480708	2200000	1147555
WEST BENGAL	1725780	2694348	838776	2451217	888333	301278
HARYANA	125000	145515	205000	139943	150000	57136
HIMACHAL PRADESH	25000	30898	25800	23379	55000	40074
JAMMU AND KASHMIR	114351	107412	32800	36223	14490	15152
PUNJAB	45250	28568	100400	85154	101904	75450
UTTARAKHAND	107575	85655	80000	62910	10500	18346
ARUNACHAL PRADESH	10840	9191	18984	5823	19600	3166
MANIPUR	19200	5045	60960	4701	42930	2702
MEGHALAYA	32400	53018	100000	105562	140000	80792
MIZORAM	13000	8293	9453	6853	7970	7733
NAGALAND	32060	20188	55000	25383	33567	23676
SIKKIM	5256	1478	620	13049	720	9163
TRIPURA	50000	36524	54000	39648	90000	121729
ANDAMAN AND NICOBAR	5000	4405	2500	1841	1000	520
DAMAN AND DIU AND DNH	4350	4357	9200	327	7150	296
GOA	16800	26098	5600	1852	4800	6238
LAKSHADWEEP	2000	670	1800	0	1260	0
PUDUCHERRY	5312	2315	11400	1657	5540	2927
LADAKH					1468	0
Total	10532157	10793049	9366807	10714009	7636259	6182263

2. SHG Formation

S. No.	State	2018-19		2019-20		2020-21	
		Target	Achievement	Target	Achievement	Target	Achievement
1	ANDHRA PRADESH	1000	0	10000	0	75180	158
2	ASSAM	59978	105055	39876	46683	2831	10306
3	BIHAR	204046	73730	80000	54914	15000	129511
4	CHHATTISGARH	35000	38476	35000	36789	10965	18530
5	GUJARAT	40000	27609	13240	13619	7922	10645
6	JHARKHAND	68000	64626	56303	50291	15600	13658
7	KARNATAKA	45000	65891	30000	29846	39000	15475
8	KERALA	4000	1227	6500	3199	300	4345
9	MADHYA PRADESH	46154	43961	50000	43753	35000	40104
10	MAHARASHTRA	74094	119416	130012	162468	142223	69968
11	ODISHA	27545	40060	49204	61201	27000	49467
12	RAJASTHAN	17331	22884	55083	55578	20000	24703
13	TAMIL NADU	5000	8940	5000	12634	8800	25088
14	TELANGANA	600	0	1000	1	1000	974
15	UTTAR PRADESH	52049	53276	93379	136437	100000	111493
16	WEST BENGAL	172578	251808	76114	209875	80611	27668
17	HARYANA	12500	13392	20000	13087	10500	5548
18	HIMACHAL PRADESH	2500	4088	2580	2915	5500	4984
19	JAMMU AND KASHMIR	13453	12021	4100	4494	1500	1873
20	PUNJAB	4525	2403	10040	8142	9264	7565
21	UTTARAKHAND	8000	10849	10000	8312	1500	2480
22	ARUNACHAL PRADESH	1355	1078	2252	672	2330	369
23	MANIPUR	1600	430	5080	419	4110	232
24	MEGHALAYA	3240	5289	10200	10810	14000	8384
25	MIZORAM	1300	1035	945	752	797	970
26	NAGALAND	3500	2414	5500	2896	3468	2646
27	SIKKIM	391	1007	62	1402	80	1026
28	TRIPURA	5000	4064	6000	4636	10000	13394
29	ANDAMAN AND NICOBAR	500	329	250	188	100	54
30	GOA	1400	1147	400	139	400	458
31	LADAKH				307	184	0
32	LAKSHADWEEP	200	0	180	0	92	0
33	PUDUCHERRY	664	295	950	131	472	226
34	DAMAN AND DIU AND DNH	870	206	920	34	550	27
	Total	913373	977006	810170	976624	646279	602329

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State-wise details of Mahila Kisans trained in the last three years

SNO.	STATE/Uts	FY18-19	FY19-20	FY20-21	FY21-22(TILL-FEB-22)
		2934574	2273129	3036025	4275515
1	ANDAMAN NICOBAR	0	395	94	0
2	ANDHRA PRADESH	0	0	108463	227936
3	ARUNACHAL PRADESH	0	1052	1451	18458
4	ASSAM	44646	34525	243235	371792
5	BIHAR	137704	169262	352331	526377
6	CHHATTISGARH	196760	143686	128222	135227
7	GUJARAT	52316	20864	77614	178288
8	HARYANA	0	11143	13913	6882
9	HIMACHAL PRADESH	1201	426	12119	39749
10	JAMMU AND KASHMIR	0	6005	14766	41894
11	JHARKHAND	467003	288351	364120	437122
12	KARNATAKA	6898	7305	8382	113962
13	KERALA	62903	16983	4472	54131
14	MADHYA PRADESH	330450	348630	274166	187686
15	MAHARASHTRA	444670	402463	572212	710850
16	MANIPUR	0	1931	2827	848
17	MEGHALAYA	819	2652	6658	16792
18	MIZORAM	8238	19479	5634	6475
19	NAGALAND	0	5739	9068	4969
20	ODISHA	442296	127697	223703	240480
21	PUDUCHERRY	0	0	2956	2547
22	PUNJAB	0	5583	12374	20613
23	RAJASTHAN	69142	44366	157485	141479
24	SIKKIM	0	0	3927	3749
25	TAMIL NADU	0	206028	73956	252393
26	TELANGANA	30000	0	22813	7230
27	TRIPURA	0	7266	17381	28871
28	UTTAR PRADESH	88697	245917	203478	372063
29	UTTARAKHAND	0	1694	19137	35368
30	WEST BENGAL	550831	153687	99068	91284

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No of Enterprises formed under SVEP- State wise (For 3 years of 2018-19, 19-20 and 20-21)

No	State	2018-19	2019-20	2020-21
1	Andhra Pradesh	1,783	4,324	5,586
2	Assam	0	0	548
3	Bihar	3,167	5,541	6,844
4	Chhattisgarh	3,179	2,791	2,707
5	Gujarat	356	1,788	984
6	Haryana	1,283	1,924	2,492
7	Jammu & Kashmir(UT)	575	418	973
8	Jharkhand	3,437	2,294	5,218
9	Kerala	2,808	7,602	7,327
10	Madhya Pradesh	2,901	4,550	4,791
11	Maharashtra	1,527	1,161	0
12	Manipur	0	0	108
13	Meghalaya	0	53	81
14	Mizoram	0	0	320
15	Nagaland	1,417	1,487	12
16	Odisha	2,404	2,969	4,087
17	Punjab	146	537	637
18	Rajasthan	1,140	2,436	1,733
19	Tamilnadu	0	859	1,681
20	Telangana	858	2,264	2,659
21	Uttar Pradesh	1,808	2,456	5,109
22	Uttarakhand	0	9	459
23	West Bengal	912	2,102	2,853
	Total	29,701	47,565	57,209

Annexure VI

ANNEXURE REFERRED TO IN REPLY OF UNSTARRED QUESTION NO. 2266 FOR
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The detail of sanctioned and completed road length under various interventions/ verticals of PMGSY during the last three years and current financial year

(Road Length is in km)

State/UT	2018-19		2019-20		2020-21	
	Sanctioned Road Length	Completed Road length	Sanctioned Length	Sanctioned Road Length	Completed Road length	Sanctioned Road Length
Andaman And Nicobar	39	0	0	0	97	31
Andhra Pradesh	548	337	1577	301	1445	531
Arunachal Pradesh	4979	1318	551	1731	0	1796
Assam	1800	4295	1724	3647	2760	2684
Bihar	687	3308	3046	719	1390	2255
Chhattisgarh	2666	3112	5473	1952	1882	4688
Goa	0	0	0	0	0	0
Gujarat	0	14	0	0	3015	202
Haryana	0	5	0	0	1906	224
Himachal Pradesh	2221	1334	1251	1087	0	1916
Jammu And Kashmir	4310	1559	684	1175	0	3167
Jharkhand	709	3570	2229	1408	0	2008
Karnataka	0	6	3200	6	2202	566
Kerala	112	314	0	126	105	77
Madhya Pradesh	13	4521	1473	1872	4779	2958
Maharashtra	0	267	454	120	2582	181
Manipur	1721	852	325	754	0	893
Meghalaya	2174	211	101	274	0	728
Mizoram	498	267	194	345	0	246
Nagaland	261	209	228	189	0	36
Odisha	4803	8130	97	5298	5446	1844
Pondicherry	0	0	0	0	106	0
Punjab	0	247	0	29	2056	1
Rajasthan	0	2528	2198	103	3623	1856
Sikkim	121	352	0	68	0	157
Tamilnadu	1285	2167	1044	1066	2154	871
Tripura	9	169	307	85	0	109
Uttar Pradesh	926	1688	287	376	6287	718
Uttarakhand	6209	1756	906	2036	0	3365
West Bengal	2524	5111	0	2180	0	2179
Telangana	0	381	247	206	2337	315
Ladakh	372	63	79	151	0	86
Total	38987	48093	27676	27305	44172	36686

Annexure VII

ANNEXURE REFERRD TO IN REPLY OF UNSTARRED QUESTION NO. 2266
FOR REPLY IN LOK SABHA ON 15.03.2022Mandays generated under PMAY-G in convergence with
MGNREGA during the last three years

(Units In Nos.)

S.No	State	2018-19	2019-20	2020-21
1	ANDAMAN AND NICOBAR	380	18029	30347
2	ARUNACHAL PRADESH	2484269	960	2016
3	ASSAM	35807206	5442382	13995132
4	BIHAR	24382562	36661900	86384491
5	CHHATTISGARH	1661418	7050	10761041
6	GUJARAT	20186	401581	5861568
7	GOA	0	0	0
8	HIMACHAL PRADESH	55122	131108	48405
9	HARYANA	8798757	622	3416
10	JHARKHAND	1109852	15708872	21665949
11	JAMMU AND KASHMIR	44716	1333585	2082331
12	KERALA	31289	124549	39645
13	LADAKH	0	0	25403
14	MEGHALAYA	222680	425935	573219
15	MAHARASHTRA	5100949	10725786	15372065
16	MANIPUR	0	10248	0
17	MADHYA PRADESH	25881638	53255972	32419091
18	MIZORAM	27199	0	80719
19	NAGALAND	0	0	0
20	ODISHA	17869715	17177047	45889178
21	PUNJAB	477737	86198	425583
22	RAJASTHAN	13336469	16737892	28385539
23	TAMIL NADU	3521639	0	987887
24	TRIPURA	16830	38920	1395087
25	UTTAR PRADESH	31547991	316799	14933317
26	UTTARAKHAND	169436	1562	2885
27	WEST BENGAL	8097769	54889791	80204455
	Total	180665809	213496788	361568769